

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.53 to 55

IA/255(AHM)2022 in CP(IB) 321 of 2020

Order under Section 60(5) IBC,2016

IN THE MATTER OF:

Shrine Engineering Pvt Ltd

.....Applicant

V/s

Chandra Prakash Jain RP of Sintex Prefab & Infra Ltd

.....Respondent

Order delivered on ..23/03/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Adv. Mr. Priyanke Dave a.w. Adv. Mr. Jaimin Dave, Adv.
Ms. Rachna Pastore

For the RP : Adv. Mr. Monaal Davawala

For the Respondent : Adv. Mr. Arjun Sheth a.w. Adv. Ms. Kirti Kothari

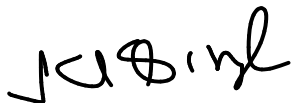
ORDER

**IA/255(AHM)2022 in CP(IB) 321 of 2020, IA/439(AHM)2021 in CP(IB) 321 of 2020
& IA/193(AHM)2022 in CP(IB) 321 of 2020**

IA/255(AHM)2022 is filed by Shrine Engineering Pvt Ltd for directing the RP to consider the claim. Learned counsel for the RP appears and seeks some time to file reply. It is to be done within seven days.

All matters are heard together.

Matter stands adjourned to 04.05.2022



KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)



MADAN B GOSAVI
MEMBER (JUDICIAL)